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Written Answers

## Amount Outstanding against EPF and ESI

1424. SHRI RAMESHWAR PATIDAR: SHRI RAVINDRA KUMAR PANDEY: DR. BIZAY SONKAR SHASTRI:

Will the Minister of LABOUR be pleased to state:

- (a) whether a huge amount of 'Employees Provident Fund' and 'Employees States Insurance' is outstanding against the Industrial units of public and private sector;
  - (b) if so, the details thereof State-wise; and
- (c) the steps taken or proposed to be taken against such units to recover the outstanding amount?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) and (b) A statement indicating details of EPF and ESi dues in respect of defaulting establishments is attached.

(c) Necessary legal and penal action as provided under the ESI Act, the EPF & MP Act and where necessary also under Section 406/409 of the IPC is already being taken to recover the dues from the defaulting establishments. In respect of PSUs the concerned administrative Ministries/State Governments are also approached from time to time so as to ensure early liquidation of PF/ESI dues.

#### Statement

(Rupees in Crores) (As on 31.3.1998)

Name of the State		E.P.F. Dues	E.S.I. Dues
	1	2	3
1.	Andhra Pradesh	16.90	26.57
2.	North-East	1.66	4.70
3.	Bihar	16.06	11.03
4.	Delhi	2.67	4.20

	1	2	3
5.	Gujarat	23.89	21.92
6.	Haryana	23.93	6.19
7.	Kamataka	7.34	13.97
8.	Kerala	5.00	10.06
9.	Madhya Pradesh	41.50	21.41
10.	Maharashtra & Goa	46.26	73.20
11.	Orissa	16.71	7.36
12.	Punjab	9.10	12.85
13.	Rajasthan	6.46	4.08
14.	Tamil Nadu	18.02	22.52
15.	Uttar Pradesh	45.96	40.71
16.	West Bengal	183.24	100.04

### [English]

# Creation of Market Development Assistance Funds

1425. SHRI SURESH WARPUDKAR: Will the Minister of TOURISM be pleased to state:

- (a) whether Hotel Association of India has demanded for creation of a Market Development Assistance Fund;
  - (b) if so, details thereof; and
  - (c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) Yes, Sir.

(b) and (c) The proposal is under consideration.